

102

**Central Administrative Tribunal  
Principal Bench**

**OA No. 1787/2004**

New Delhi, this the 18<sup>th</sup> day of August, 2005

**Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.A. Singh, Member (A)**

Mr. Surender Singh  
S/o Shri Hoshier Singh  
R/o H-1, Indraprastha Colony,  
Sonepat Road Rohtak (Haryana).

...Applicant

(By Advocate: None)

-versus-

National Capital Territory of Delhi through  
Deputy Commissioner of Police,  
II Battalion of Delhi Armed Police  
New Police Lines Kingsway Camp,  
Delhi - 110 009.

...Respondents

(By Advocate: Ms.Kanika Vadera proxy for Mrs. Avnish Ahlawat)

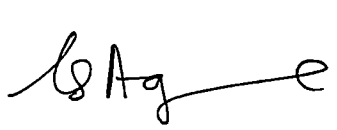
**ORDER (ORAL)**

**Justice V.S. Aggarwal, Chairman:**

There is no appearance on behalf of the applicant. Earlier also, the original application had been dismissed for non-prosecution. Position once again is the same. The Original Application is, therefore, dismissed for non-prosecution.

  
**(S.A.Singh)**  
Member(A)

/na/

  
**(V.S.Aggarwal)**  
Chairman